

**APPLICATION OF THE PRINCIPLE OF 'NO WORK NO WAGES' ON THE TRADE UNION WORKERS**

79. SHRI B. N. BHARGAVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how far the principle of 'no work no wages' has been applied to the trade union workers in India;

(b) what is the position regarding this principle in other countries; and

(c) whether Government have consulted employees and the Trade Unions regarding the working of this principle and if so, what are their views in the matter?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) It is a general principle that no wages are payable where no work has been done. But, in certain circumstances tribunals can, and do, award wages for periods of strikes and lockouts.

(b) The position regarding this principle in other countries is briefly indicated in Chapter VIII, pages 107-110, of the Labour Bureau, Government of India, Ministry of Labour and Employment's Publication No. 44 — "Industrial Awards in India".

(c) Government have invited the views and suggestions of the Central Organisations of Employers and Workers on the implications of this principle. Replies are awaited.

**P.M.'s NATIONAL RELIEF FUND**

80. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the amount in the Prime Minister's National Relief Fund as it stood on the 31st March, 1960;

(b) how much of it has so far been spent and on what relief measures, stating the names of States where it was used; and

(c) the balance as on the 30th November, 1960?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU): (a) The balance in the Prime Minister's National Relief Fund as on the 31st March 1960 was Rs. 2,77,171·21.

(b) During the period, 1st April 1960 to 28th November 1960, further contributions amounting to Rs. 3,97,704·46 have been received in the Fund, making the total available amount for disbursement to Rs. 6,74,875·67.

Out of this, a sum of Rs. 5,51,266·51 has been disbursed as per statement attached.

(c) The balance in the Fund as on 28th November 1960 (figures for the 30th November are not yet available) is Rs. 1,23,609·16.

**STATEMENT**

*List of Payments made out of the Prime Minister's National Relief Fund State-wise during the period 1st April 1960 to 28th November 1960*

	Rs.
<b>ORISSA</b>	
For flood relief . . .	1,00,000
For fire victims . . .	5,000
For medical relief . . .	2,500
<b>TOTAL . . .</b>	<b>1,07,500·00</b>
<b>UTTAR PRADESH</b>	
For flood relief . . .	75,000
For fire victims . . .	5,000
<b>TOTAL . . .</b>	<b>80,000·00</b>
<b>ASSAM</b>	
For people who suffered in the disturbances . . .	70,000
For flood relief ( earmarked amount) . . .	1,250
<b>TOTAL . . .</b>	<b>71,250·00</b>

## WEST BENGAL

Rs.

For people who suffered in the Assam riots . . . .	52,000
For medical relief . . . .	5,000
For Child welfare . . . .	5,000
For flood relief . . . .	2,415·56
<b>TOTAL . . . .</b>	<b>64,415·56</b>

## PUNJAB

For flood relief . . . .	37,500
For fire victims . . . .	5,000
For digging a well in a village in Gurgaon District . . . .	2,000
<b>TOTAL . . . .</b>	<b>44,500·00</b>

## MADRAS

For flood relief . . . .	15,000
For cyclone relief . . . .	10,000
For fire victims . . . .	7,000
<b>TOTAL . . . .</b>	<b>32,000·00</b>

## ANDHRA PRADESH

For drought relief . . . .	25,000
For fire victims . . . .	5,000
<b>TOTAL . . . .</b>	<b>30,000·00</b>

## DELHI STATE

For hailstorm sufferers . . . .	20,000
For fire victims (Jama Masjid) . . . .	5,000
For relief work among Sindhi refugees . . . .	2,500
For Blood Bank . . . .	2,500
<b>TOTAL . . . .</b>	<b>30,000·00</b>

## HIMACHAL PRADESH

For flood relief . . . .	25,000·00
<b>TOTAL . . . .</b>	<b>25,000·00</b>

## MYSORE

For drought relief . . . .	25,000·00
<b>TOTAL . . . .</b>	<b>25,000·00</b>

## GUJARAT

For flood relief—earmarked money . . . .	23,606·59
<b>TOTAL . . . .</b>	<b>23,606·59</b>

## MANIPUR

Rs.

For scarcity conditions . . . .	10,000·00
<b>TOTAL . . . .</b>	<b>10,000·00</b>

## JAMMU AND KASHMIR

For flood relief—earmarked money . . . .	1,350·19
<b>TOTAL . . . .</b>	<b>1,350·19</b>

## KERALA

For flood relief . . . .	5,000·00
<b>TOTAL . . . .</b>	<b>5,000·00</b>

## Miscellaneous payments:

Earmarked amount for the families of Indian policemen who lost their lives on the Ladakh Border . . . .	480·00
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Earmarked amount for the planning Commission . . . .	107·32
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Amount paid in connection with the Czech Philharmonic Orchestra Proceeds of which were credited to P.M.'s National Relief Fund . . . .	500·00
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<b>TOTAL . . . .</b>	<b>1,087·32</b>
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Office expenditure . . . .	556·85
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<b>TOTAL . . . .</b>	<b>556·85</b>
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<b>GRAND TOTAL</b>	<b>5,51,266·51</b>
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## SALE OF GOVERNMENT LITERATURE AT THE RAILWAY BOOK STALLS

81. SHRI DEOKINANDAN NARAYAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount realised by the sale of books of Government publications published by his Ministry at the railway stalls in the year 1959-60;

(b) what particular type of books had better sale at the railway stations; and

(c) what is the ratio between the sale of language papers and English